

(13/1)

RESERVED

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD.

Registration (T.A.) No. 261 of 1987

Nawab Singh & others Petitioners-Applicants.

Versus

Union of India & another Respondents.

connected with

Registration (T.A.) No. 713 of 1987

Jagdish Prasad & others Petitioners-Applicants.

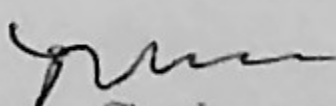
Versus

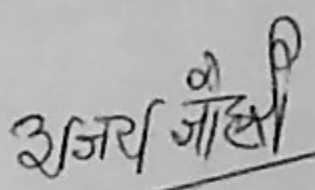
Union of India & another Respondents.

Hon'ble S. Zaheer Hasan, V.C.
Hon'ble Ajay Johri, A.M.

(Delivered by Hon. Ajay Johri, A.M.)

For orders see our order of date passed
in the connected Registration (T.A.) No. 713 of 1987,
Jagdish Prasad & another v. Union of India & another.


Vice-Chairman.


Member (A).

Dated: October 23, 1987.

PG.